GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:4527 ANSWERED ON:30.08.2011 PROMOTING THE YOUTH Thakur Shri Anurag Singh

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has framed any outline/strategy to provide employment, education, health facility and fundamental rights for a large number of youth between the age of 15 to 35 years;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor and the manner in which the youth are likely to be empowered?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

- (a) Yes, Madam.
- (b) & (c) The National Youth Policy(NYP), 2003 recognizes training and employment, health and family welfare and education as key sectors of concern for the youth. The NYP also envisages youth empowerment as one of the thrust areas. Towards this end, the Policy envisions the following:
- (i) Attainment of higher educational levels and expertise by the youth, in line with their abilities and aptitudes, and access to employment opportunities accordingly;
- (ii) Adequate nutrition for the full development of physical and mental potential and the creation of an environment which promotes good health, and ensures protection from disease and unwholesome habits;
- (iii) Development of youth leadership and its involvement in programmes and activities pertaining to National Development;
- (iv)Equality of opportunity and respect for Human and Fundamental Rights without distinction of race, caste, creed, sex, language, religion or geographic location and access to facilities relating to Sports, Cultural, Recreational and Adventure activities.